

(2025) 11 TP CK 1800

In the Tripura High Court

Case No : Bail Application No. 88 Of 2025

State Of TripuraVs Ibrahim Miah Alias Khalil Miah And Anr

Date of Decision : 10-11-2025

Acts Referred:

Citation : (2025) 11 TP CK 1800

Hon'ble Judges : Biswajit Palit, J

Bench : Single Bench

Advocate : Rajib Saha, Ujjal Goswami

Judgement

Biswajit Palit, J

Learned Counsel Mr. U. Goswami appeared on behalf of the respondents and sought time to file objection against the application for cancellation of bail filed by the prosecution. One vakalatnama is also filed and kept the same with the record.

Request is considered.

The respondents may file objection, if any, on or before the next date.

Learned Addl. P.P. Mr. R. Saha is present for the applicant-State.

List this matter on 21.11.2025.

Learned Addl. P.P. be asked to produce the CD on the next date.